

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION No. 3780

TO BE ANSWERED ON 24th MARCH, 2017 (FRIDAY)/CHAITRA 3, 1939 (SAKA)

PoS Machines

3780 . SHRI B. SRIRAMULU:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has installed Point of Sale (PoS) machines for credit/debit card as well as Aadhaar based transactions at all Public Distribution Shops;
- (b) if so, the details thereof, State/UT-wise and if not, the reasons therefor;
- (c) whether the National Bank for Agriculture and Rural Development (NABARD) has to support banks through the Financial Inclusion Fund for deployment of up to two PoS devices per village and if so, the details thereof;
- (d) whether the NABARD has approved any scheme for giving 0.5 per cent incentive on payments made through the Aadhaar Enabled Payment System (AEPS) to merchants; and
- (e) if so, the details thereof and the steps effectively taken/being taken by the Government in this regard?

Answer

**The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)**

- (a) and (b) As per input received from the Department of Food and Public Distribution, under the guidelines prepared by that Department for Fair Price Shop (FPS) automation, Point of Sale (PoS) devices are installed at FPS for authentication of beneficiaries, recording of sales of subsidised food grains to beneficiaries at the FPS, and uploading their transaction data at the central server, and out of 5.26 lakh FPSs across the country, about 1.79 lakh FPSs have been automated, State/UT-wise details of which are at Annex.
- (c) National Bank for Agriculture and Rural Development (NABARD) is providing support to the banks to cover one lakh tier 5 and 6 centres with up to two PoS devices per centre. The support is being extended to a limit of 80% of the total cost of the PoS, with a cap of Rs. 6,000 per PoS.
- (d) and (e) NABARD has approved a scheme for incentive of 0.5% of the transaction value up to Rs. 2,000, subject to a cap of Rs. 10 per transaction, and a maximum of Rs. 10,000 per merchant per month from the Financial Inclusion Fund for Aadhaar-based merchant transactions.

Department of Food & Public Distribution

Annex

Status of FPS Automation (14.03.2017)

Lok Sabha question No. 3780 for 24.3.2017 regarding "PoS Machines"

Sl.	States / Union Territories	Operational ePoS
1	ANDAMAN & NICOBAR	290
2	ANDHRA PRADESH	29,082
3	ARUNACHAL PRADESH	0
4	ASSAM	0
5	BIHAR	59
6	CHANDIGARH	Under DBT (Cash Transfers)
7	CHHATTISGARH	12,171
8	DADRA NAGAR HAVELI	62
9	DAMAN & DIU	51
10	DELHI	28
11	GOA	42
12	GUJARAT	17,077
13	HARYANA	9,427
14	HIMACHAL PRADESH	0
15	JAMMU AND KASHMIR	0
16	JHARKHAND	20,361
17	KARNATAKA	3,877
18	KERALA	0
19	LAKSHWDEEP	0
20	MADHYA PRADESH	22,409
21	MAHARASHTRA	1,056
22	MANIPUR	0
23	MEGHALAYA	0
24	MIZORAM	0
25	NAGALAND	0
26	ODISHA	564
27	PUDUCHERRY	Under DBT (Cash Transfers)
28	PUNJAB	0
29	RAJASTHAN	25,721
30	SIKKIM	20
31	TAMIL NADU	34,774
32	TELANGANA	1,622
33	TRIPURA	25
34	UTTAR PRADESH	750
35	UTTARAKHAND	8
36	WEST BENGAL	0
	TOTAL	1,79,476